NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. IA 16/2021 IA 363/2022 IA 1431/2022
In C.P.(IB)-2422(MB)/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Ritesh Prakash Adatiya
IN THE MATTER OF
Augusta Consultants & Advisors Pvt Ltd.
V/s
Maitreyi Capital Advisors Private Limited.

APPEARANCES: -
FOR THE APPLICANT : Adv. Rucha Surve
FOR THE RESPONDENT : Adv. Soumya Dhankani

Section: 66(1), Sec 54(1) U/s 7 of (IBC)

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **06.02.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Jagdish